

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 05.07.2021 (MONDAY)

COURT – III (VIRTUAL MODE)

10:30 AM

In the Court of Hon'ble Mr. Justice Anant Bijay Singh, Member (Judicial) and Hon'ble Ms. Shreesha Merla, Member (Technical)

For Orders

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 345 of 2021	Vrundavan Residency Pvt. Ltd. Vs. Mars Remedies Pvt. Ltd.	Aastha Mehta	

For Admission (Fresh Cases)

2.	Comp. App. (AT) No. 64 of 2021	Laxsons (India) Pvt. Ltd. & Ors. Vs. Urvashi Khater	Mayank Jain	
3.	Comp. App. (AT) No. 65 of 2021	Laxsons Properties Pvt. Ltd. & Ors. Vs. Urvashi Khater	Mayank Jain	

For Admission (After Notice)

4.	Comp. App. (AT) (Ins) No. 539 of 2020	S.V. Sunil Kumar Chowdary Vs. Corporation Bank, Hyderabad	Sushant Mahajan	Ekta Chaudhury JVL Bharati-IRP Sridhar Venkatraya-RP
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For Hearing

5.	Comp. App. (AT) (Ins) No. 607 of 2020 Part Heard	Ashok Kumar Vs. K T C Foods Pvt. Ltd. & Ors. With	Rakesh Kumar	Vijay Singh-R1 & R2 Ritoban Sarkar-R3
6.	Comp. App. (AT) (Ins) No. 650 of 2020 Part Heard	Shiv Shakti Inter Globe Exports (P) Ltd. Vs. K.T.C. Foods (P) Ltd. & Anr.	Manoj K. Singh	Anuj Singh-R1 & R2
7.	Comp. App. (AT) (Ins) No. 719 of 2020 Part Heard	Ranjeet Singh Vs. Karan Motors Pvt. Ltd. With	S.V. Rateria	Chandra Shekhar Gupta

8.	Comp. App. (AT) (Ins) No. 721 of 2020 Part Heard	Shally Sati Vs. Karan Motors Pvt. Ltd. With	S.V. Rateria	Chandra Shekhar Gupta
9.	Comp. App. (AT) (Ins) No. 722 of 2020 Part Heard	Deepa Sati Vs. Karan Motors Pvt. Ltd. With	S.V. Rateria	Chandra Shekhar Gupta
10.	Comp. App. (AT) (Ins) No. 723 of 2020 Part Heard	Hansa Dutt Sati Vs. Karan Motors Pvt. Ltd. With	S.V. Rateria	Chandra Shekhar Gupta
11.	Comp. App. (AT) (Ins) No. 728 of 2020 Part Heard	Asha Devi Vs. Karan Motors Pvt. Ltd.	S.V. Rateria	Chandra Shekhar Gupta
12.	Comp. App. (AT) (Ins) No. 786 of 2020	Anil Kumar Vs. Allahabad Bank & Ors.	Rajendra Beniwal	Pratiksha Sharma R1 Saurabh Kalia Sidharth Tandon, R- 2

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By order of Hon'ble Officiating Chairperson
-sd/-
Registrar